

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

ORIGINAL APPLICATION NUMBER 842 OF 1998

TUESDAY, THIS THE 07th DAY OF SEPTEMBER, 2003

HON'BLE MR.JUSTICE R.R.K. TRIVEDI, V.C.

HON'BLE MR. D. R. TIWARI, MEMBER (A)

Chandra Shekhar Mishra, son of Shri Siddhinhath Mishra,  
resident of Village Domanpur, Post Office Domanpur,  
District Sant Ravidas Nagar (Bhadohi).

.....Applicant

(By Advocate : Shri Rakesh Bhatt)

V E R S U S

1. Chief Post Master General, U.P. Region, Lucknow.
2. Superintendent of Post Offices, Varanasi Division, Varanasi.
3. Union of India through the Director (Post Master General) Head Post Office, Allahabad.
4. Up Dak Nirikshak Pachchimi Mandal Gyanpur, District Sant Ravidas Nagar.
5. Brij Lal, son of Khelari, resident of village Bhakora, Post Palhaiya, District Sant Ravidas Nagar, Bhadohi.

.....Respondents

(By Advocate : Shri Amit Sthaleker)

O R D E R

By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

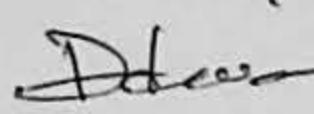
In this O.A. <sup>✓ appointment of ✓</sup> respondent No.5 Brij Lal has been challenged on the ground of his educational qualifications. For this dispute order has already been passed in O.A. No.534 of 1998

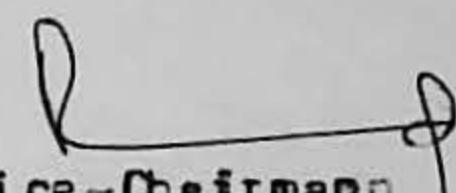
<sup>has been</sup>  
and direction given to Chief Post Master General (respondent No.1)

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~~an~~ <sup>thorough</sup> to hold a ~~thorough~~ enquiry and pass necessary orders. As the order has already been passed in O.A. 534 of 1998, this O.A. is also being disposed of on same terms and conditions with further direction that applicant shall be given opportunity to adduce evidence.

There will be no order as to costs.

  
Member (A)

  
Vice-Chairman

shukla/-